Uniform education

†530. SHRI RAM NATH THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is talking about uniform education across the country;
 - (b) if so, the details thereof;
- (c) whether uniform education is being provided in Government as well as private schools;
- (d) if not, the time it would take to make this arrangement uniform across the country; and
- (e) whether any policy for enrolment of poor students in private schools has been formulated and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (d) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education for children of the age 6-14 years for classes I to VIII. The RTE Act became operational w.e.f. 01.04.2010. SSA was designated as a vehicle programme for universalization of elementary education up-to 2017-18, which was implemented in consultation and coordination of States/UTs throughout the country. Now, SSA along-with other two Centrally Sponsored Schemes of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) have been subsumed under a new scheme-Samagra Shiksha, which has been launched in the country from 2018-19. It is an overarching programme for the school education sector extending from preschool to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. Now, the provisions of RTE Act 2009 are implemented through the Samagra Shiksha.

The major features of Samagra Shiksha are as under:-

- (i) Provision for up-gradation of schools upto senior secondary level and strengthening of school infrastructure as per norms.
- (ii) Composite school grant increased from ₹ 14,500-50,000 to ₹ 25,000-1 lakh and to be allocated on the basis of school enrolment.
- (iii) Annual Grant for sports equipment at the cost of ₹ 5000 for Primary

[†] Original notice of the question was received in Hindi.

- schools, ₹ 10,000 for upper primary schools and upto ₹ 25,000 for secondary and senior secondary schools.
- (iv) Annual grant for Library at the cost of ₹ 5,000/- for Primary school, ₹ 13,000/- for composite Elementary school, ₹ 10,000/- for Secondary school (Class 9th and 10th), ₹ 10,000/- for Senior Secondary school (Class 11th and 12th), ₹ 20,000/- for composite Senior Secondary school (Class 1st to 12th).
- (v) Allocation for Children with Special Needs (CwSN) increased from ₹ 3,000 to ₹ 3,500 per child per annum including a stipend of ₹ 200 per month for CWSN girls to be provided from Classes I to XII earlier it was only for classes IX to XII.
- (vi) Allocation for uniforms enhanced from ₹ 400 to ₹ 600 per child per annum.
- (vii) Allocation for textbooks enhanced from ₹ 150/250 to ₹ 250/400 per child per annum.
- (viii) Upgradation of Kasturba Gandhi Balika Vidyalayas (KGBVs) from Class 6-8 to Class 6-12.
- (ix) Strengthening Teacher Education Institutions like SCERTs and DIETs to improve the quality of teachers with SCERT as the nodal institution for in-service and pre-service teacher training
- (x) Enhanced use of digital technology in education through smart classrooms, digital boards and DTH channels.

Further, education is in the Concurrent List and majority of the schools including private schools are under administrative and financial control/purview of respective State/UT Governments and it is primarily for them to take appropriate action on regulating schools.

(e) Section 12(1) (c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates that all specified category schools and private un-aided schools shall admit in Class I (or pre-school, as the case may be), to the extent of at least 25 per cent of the strength of that class, children belonging to weaker section and disadvantaged group in the neighborhood and provide free and compulsory education till its completion. State/UT-wise details of students enrolled under Section 12(1) (c) of the RTE Act. 2009 in private un-aided school during the year 2017-18 is given in the Statement.

Unstarred Questions

Statement

No. of children admitted/studying in Private Unaided Schools under Section 12(1) (c) of RTE Act 2009 during 2017-18

Sl. No.	State	No. of Children
1.	Andaman and Nicobar Islands	1017
2.	Andhra Pradesh	0
3.	Arunachal Pradesh	0
4.	Assam	20731
5.	Bihar	167039
6.	Chandigarh	3915
7.	Chhattisgarh	196146
8.	Dadra and Nagar Haveli	0
9.	Daman and Diu	0
10.	Delhi	25178
11.	Goa	0
12.	Gujarat	141365
13.	Haryana	0
14.	Himachal Pradesh	0
15.	Jammu and Kashmir	
16.	Jharkhand	10539
17.	Karnataka	523139
18.	Kerala	0
19.	Lakshadweep	
20.	Madhya Pradesh	936255
21.	Maharashtra	197044
22.	Manipur	0
23.	Meghalaya	0
24.	Mizoram	0
25.	Nagaland	0
26.	Odisha	44519
27.	Puducherry	0
28.	Punjab	0

Sl. No.	State	No. of Children
29.	Rajasthan	622271
30.	Sikkim	0
31.	Tamil Nadu	346510
32.	Telangana	0
33.	Tripura	0
34.	Uttar Pradesh	46188
35.	Uttarakhand	102736
36.	West Bengal	0
	Total	3384592

Funds released for the centre of AMU in Bihar

- †531. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the funds released by Government during financial years 2015-16, 2016-17 and 2017-18 respectively for the centre of Aligarh Muslim University (AMU) which was set up by the Ministry at district headquarter Kishanganj in Bihar; and
 - (b) the details of subjects approved for being taught at this centre?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) During the financial year 2015-16, the University Grants Commission (UGC) has released ₹ 10 crore to the Kishanganj Centre of Aligarh Muslim University (AMU). However, no funds could be released by the UGC to the Centres of AMU including its Centre at Kishanganj, Bihar during the subsequent financial years due to the reasons like delayed receipt of audited Utilization Certificates (UCs) and Statement of Expenditure for the grants released earlier as well as non-recognition of certain course being taught at these Centres.

(b) The two courses, namely, Masters of Business Administration (MBA) and Bachelor of Education (B.Ed.) were being taught at the Kishanganj Centre of AMU. However, AMU has discontinued admission to B.Ed. course at its Kishanganj Centre from the Academic year 2018-19 in view of the non-recognition of this course by the National Council for Teacher Education (NCTE).

[†] Original notice of the question was received in Hindi.